Annexure-3

Name of the Corporate Debtor: Sriram Infraprojects & Ventures Private Limited; Date of commencement of CIRP: 06.10.2026; List of creditors as on: 29.10.2026

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Omkara Assets Reconstruction Private Limited (Acting in its capacity as a Trustee of Omkara PS 10/2022-23 Trust)	15/10/2026	1,187,167,152.00	1,187,167,152.00	Secured Financial Creditor	1,187,167,152.00	1,187,167,152.00	No	100.00	-	-	-	-	
	Total		**1,187,167,152.00**	**1,187,167,152.00**	-	**1,187,167,152.00**	**1,187,167,152.00**	-	**100.00**	-	-	-	-	

Notes: -

1. The above list of creditors is prepared after due verification of claim(s) received by the Interim Resolution Professional (IRP) based on the information and documents submitted by the claimant(s) and the Books of Accounts of the Corporate Debtor. However, in accordance with the provisions of Regulation 14(2) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, the IRP/RP may revise the amounts of claims admitted whenever he comes across additional information warranting such revision.